

[3 August, 2005]

RAJYA SABHA

Affairs, under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:

- (1) GS.R. 453 (E) dated the 5th July, 2005, publishing the Indo-Tibetan Border Police Force, General Duty Cadre Group 'A' Posts, Recruitment (Amendment) Rules, 2005.
- (2) GS.R. 456(E) dated the 5th July, 2005 publishing the Indo-Tibetan Border Police Force, Deputy Commandant (Transport) and Assistant Commandant (Transport) Recruitment (Amendment) Rules, 2005 [Placed in Library. See No. LT-2388/05]

Notification of the Ministry of Power

THE MINISTER OF WATER RESOURCES (SHRI PRIYARANJAN DAS MUNSHI): Sir, on behalf of SHRI P.M. SAYEED, I lay on the Table:

I. Acopy each (in English and Hindi) of the following Notifications of the Ministry of Power, under section 179 of the Electricity Act, 2003:

- (1) L-7/25(7)/2004-Legal dated the 29th March, 2005 publishing the CERC (Billing Charges) Regulations, 2005 [Placed in Library. See No. LT-2434/05]
- (2) GS.R. 281. (E) dated the 9th May, 2005 publishing the Appellate Tribunal for Electricity Salary, Allowances and other Conditions of Service of the Officers and Employees (Amendment) Rules, 2005.
- (3) GS.R. 379 (E) dated the 8th June, 2005, publishing the Electricity Rules, 2005 [Placed in Library for (2) and (3). See No. LT-2438/05]
- (4) S.O. 789 dated the 8th June, 2005 publishing the Electricity (Removal of Difficulties) (Second) Order, 2005.
- (5) S.O. 790 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) Order, 2005,
- (6) S.O. 792 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Third) Order, 2005.
- (7) S.O. 793 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Fourth) Order, 2005.
- (8) SO. 794 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Fifth) Order, 2005.

- (9) SO. 795 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Sixth) Order, 2005.
- (10) S.O. 796 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Seventh) Order, 2005.
- (11) S.O. 798 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Eighth) Order, 2005.
- (12) S.O. 799 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Ninth) Order, 2005. [Placed in Library for (4) to (12). See No. LT-2437/05]
- (13) G.S.R. 387 (E) dated the 9th June, 2005, publishing the Electricity (procedure for Previous Publication) Rules, 2005. [Placed in Library. See No. LT-2438/05]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVNL), for the year 2005-2006. [Placed in Library. See No. LT-2365/05]

Notification of the Ministry of Home Affairs

SHRI SHRIPRAKASH JAISWAL: Sir, I lay on the Table, under subsection (3) of section 141 of the Border Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. 85 dated the 12th March, 2005, publishing the Border Security Force Water Wing Group C Posts Recruitment Rules, 2005. [Placed in Library. See No.LT-2391/05]

Notification of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:

- (1) S.O. 715 dated the 5th March, 2005, publishing the Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.